



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 42. CUTTACK, FRIDAY, OCTOBER 16, 1942.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME DEPARTMENT.

NOTIFICATION.

The 8th October 1942.

No. 3477-C.—In pursuance of sub-section (1) of section 92 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the Collective Fines (Second Amendment) Ordinance, 1942 (XLIX of 1942), shall apply to all the partially-excluded areas in the Province of Orissa.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.

FINANCE DEPARTMENT.

NOTIFICATION.

The 13th October 1942.

No. 11009-F.(C)/F-167-42.—In exercise of the powers conferred by clause (b)

of sub-section 241 of the Government of India Act, 1935, the Governor of Orissa is pleased to make the following amendment to the Orissa Travelling Allowance Rules, namely:—

AMENDMENT.

For the existing rule 137 of the said Rules, the following shall be substituted, namely:—

“137. A Minister, when travelling on tour, may recover the actual cost of carrying a motor car on the production of a certificate signed by himself, stating that the car was required on tour in the interests of the public service and could not be sent by road without undue inconvenience or expense”.

By order of the Governor,
C. S. JHA,

Deputy Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 13th October 1942.

No. 11051-L.S.-G.(C).—In exercise of the powers conferred by sub-section (2) of section 20 of the Bihar and Orissa Places of Pilgrimage Act, 1920 (Bihar and Orissa Act II of 1920), the Governor of Orissa is pleased to direct that the following amendment be made and be deemed to have always been made in the notification of the Government of Orissa in the Health and Local Self-Government Department No. 4584-L.S.-G., dated the 23rd August 1938, namely:—

For the last paragraph of the said notification, the following shall be substituted, namely:—

“The term of office of the above members shall extend up to the 19th April 1942”.

By order of the Governor,

S. DAS,

Secretary to Government.

ORDER.

The 7th October 1942.

No. 1357—XXVIPC.-1/42.—In exercise of the powers conferred on me by Government of Orissa notification No. 6785-D.(C.).

dated the 12th August 1942, I hereby fix the maximum prices of commodities noted below at the rates shown against them. The rates will remain in force throughout the district of Cuttack, until further orders.

2. I also hereby order that any Magistrate, or Police Officer in uniform may enter and inspect the premises of any dealer in the commodities described below for any purpose connected with the compliance or enforcement of this order, and that every dealer in such commodities shall be bound to furnish to a purchaser on demand the cash memo or any other document giving true details of the quantity of articles sold and the prices charged therefor, and shall display in a conspicuous part of their shops a list showing the selling prices of the commodities whose prices have been fixed. Every dealer in commodities specified below shall on demand be bound to sell to the public such commodities kept for sale.

3. Any violation of the above order shall make the dealer liable to prosecution under the Defence of India Rules.

Rs. A. P.

Cow hides—above 22 lb.—

1st quality ... 0 3 0

2nd quality ... 0 2 0

3rd quality ... 0 1 0

Buffalo hides—above 40 lb. 0 2 6 per lb.

L. P. SINGH,

District Magistrate, Cuttack.

The Orissa Provincial Co-operative Land Mortgage Bank, Limited, Berhampur (Ganjam District).
Balance Sheet as on 30th June 1942.

Serial No.	Capital and Liabilities.	Amount.	Total.	Serial No.	Properties and Assets.	Amount.	Total.
1	2	3	4	5	6	7	8
		Rs. a. p.	Rs. a. p.			Rs. a. p.	Rs. a. p.
1	Share Capital :—			1	Fixed stock and furniture—		
	(a) Authorised—				Balance as on 30th June 1941 ...	1,217 5 0	
	'A' Class shares, Rs. 1,250 × 100	1,25,000			Add purchases during the year	...	
	'B' class shares, Rs. 9,000 × 10	90,000				1,217 5 0	
	'C' class shares, Rs. 10,000 × 1	10,000			Less depreciation at 10 per cent (approximate).	121 11 8	
	(b) Subscribed —		2,25,000 0 0	2	Library —		1,095 9 4
	'A' class shares, Rs. 1,042 × 100	1,04,203			Balance as on the 30th June 1941.	25 8 0	
	'B' class shares, Rs. 1,703 × 10	17,030			Add purchases during the year	4 6 0	
	'C' class shares, Rs. 381 × 1	381				29 14 0	
	(c) Paid up —		1,21,611 0 6		Less depreciation at 25 per cent.	7 7 6	
	'A' class shares, Rs. 1,042 × 50 less arrear.	52,101		3	Specific investment—		22 6 6
	'B' class shares, Rs. 1,703 × 5 —Rs. 8,515.	8,524			Separate investments in the Savings Bank Account with the Berhampur Co-operative Central Bank, Limited, Berhampur, being the collections under principal from loans issued out of Government loan.	5,059 7 0	
	Add calls in advance Rs. 0						
	'C' class shares, Rs. 381 × 1	381	61,005 0 0	4	Reserve Fund invested in (3 per cent War Bonds, 1949—52). Face value	2,200 0 0	
2	Reserve Fund (invested) ...	2,224 2 0					7,253 7 0
	Yet to be invested ...	82 7 2	2,306 13 2	5	Loans due from members	...	1,34,802 12 10
3	Bad Debt Reserve ...	...	3,179 6 9	6	Interest receivable—		
4	Loan from Government...	...	1,00,000 0 0		Accrued and not overdue—		
5	Interest payable on Government loan.	...	1,191 7 0		(i) On loans (good) ...	4,563 11 3	
6	Initial Capital ...	...	1,535 11 0		(ii) On investments ...	21 7 11	4,585 3 2
7	Legal fee realised from members but not spent.	...	32 0 0	7	Advances recoverable ...	...	224 14 4
8	Suspense ...	...	2,452 11 10	8	Village maps ...	...	12 8 0
9	Initial Deposits ...	...	51 0 0	9	Travelling allowance recoverable.	...	7 14 6
10	Undistributed dividend ..	...	26 0 3	10	Cash on hand and in Banks—		
11	Notice Charges recovered for payment to peon.	...	2 13 0		(a) Cash on hand—	Nil	
12	Outstanding charges—				(i) General ...	6 14 3	
	(a) Travelling allowance of President.	9 0 0			(ii) Petty cash ...	925 12 11	
	(b) Travelling allowance of Directors.	7 8 0			(b) Current account with Imperial Bank of India, Cuttack.	26,981 6 5	
	(c) House-rent ...	20 0 0			(c) Current account with Berhampur Co-operative Central Bank, Ltd., Berhampur.		27,915 1 7
	(d) Contingent charges ...	24 13 0					
	(e) Establishment charges (Pay)	97 0 0					
	(f) Ditto (T. A.)...	67 12 6					
	(g) Legal fee for members ...	4 0 0					
	(h) Travelling allowance of L. C. members.	33 10 0	263 11 6				
13	Profit and Loss Account—						
	Non-distributable profit of last year brought forward.	3 14 3					
	Net profits of the year	3,375 4 2					
	Less distributable profits of this year.	Nil					
	Divisible profit ...	3,879 2 5	3,879 2 5				
			1,75,25 12 11				
	GRAND TOTAL	...			GRAND TOTAL	...	1,75,225 12 11

We hereby certify that the above Balance Sheet represents to the best of our knowledge and belief the true financial position of the Bank as on 30th June 1942.

HARIHARA SAHU,
Accountant.
30-7-1942.

G. C. PADHI,
Secretary.
30-7-1942.

T. VENKATKRISHNAYA,
President
31-7-1942.

Sub-Assistant Registrar of Co-operative Societies, Orissa.

Certified that I have audited the above Balance Sheet and have obtained necessary information I have required. Subject to my separate audit note, which should be made available to the shareholders. I am of opinion that the above Balance Sheet is properly drawn up so as to exhibit a true and correct view of the Bank's affairs according to the best of my information and explanations given to me and as shown by the books of the Bank produced before me.

BERHAMPUR:
The 31st July 1942.

The Orissa Provincial Co-operative Land Mortgage Bank, Limited, Berhampur (Ganjam district).

Profit and Loss Account for the year ending 30th June 1942.

Dr.			Cr.		
LOSS.			PROFIT.		
Serial No.	Items.	Amount.	Serial No.	Items.	Amount.
1	2	3	4	5	6
		Rs. a. p.			Rs. a. p.
1	To Interest paid and due on Government loan.	2,798 12 9	1	By Interest earned ...	7,276 9 1
2	To Interest paid on loan from Berhampur Co-operative Central Bank, Limited.	10 1 0	2	By Entrance and transfer fees ...	139 4 0
3	To Establishment charges (pay)—Paid and due.	4,020 14 4	3	By Subsidy from Government ...	5,494 2 11
4	To Establishment charges (travelling allowance) paid and due.	907 6 9	4	By Survey fees ...	51 4 0
5	To Travelling allowance of Directors	546 8 0	5	By Interest received on investments	761 13 0
6	To Travelling allowance of L. C. members.	409 10 0	6	By Fine recovered ...	31 0 0
7	To Travelling allowance of President.	97 8 0	7	By Interest on Reserve Fund investments.	66 7 11
8	To House-rent paid and due ...	444 0 0	8	By Penal interest on overdue instalments.	5 15 0
9	To Postage paid and due ...	165 7 6	9	By Sale-proceeds of empty boxes ...	0 11 0
10	To Contingent charges ...	301 11 3			
11	To Depreciation (on furniture Rs. 121-11-3 on library Rs. 7-7-6).	129 3 2			
12	To Income-tax paid ...	9 6 0			
13	To Legal fees paid ...	53 0 0			
14	To Difference in the price of War Bonds and their face value.	24 6 0			
15	To Net Profit ...	3,875 4 2			
	TOTAL ...	13,788 2 11		TOTAL ...	13,788 2 11

Checked and found correct.

M. SITARAMAMURTI,
Sub-Assistant Registrar of Co-operative
Societies, Orissa.
31-7-1942.